

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:43
ANSWERED ON:22.02.2013
REHABILITATION OF RAPE VICTIMS
Mcleod Smt. Ingrid

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any scheme to provide legal assistance, financial assistance and rehabilitation of the rape victims is under consideration of the Government;
- (b) if so, the details thereof; and
- (c) the time by which the said scheme is likely to be introduced?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The scheme of 'Restorative Justice to Victim of Rape' as a component of Umbrella Scheme for Protection and Empowerment of Women has been formulated by Ministry of Women and Child Development for implementation during the remaining years of the 12th Plan. The Scheme envisages financial assistance of Rs. 1.20 lakhs and provision of support services such as shelter, counselling, medical aid, legal assistance, education and vocational training to rape victim depending upon her need.